

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/1666/2022 IA/4684/2023 IA/4706/2023
IA/5474/2023 C.P. (IB)/1332(MB)2020

IN THE MATTER OF

Supershine Abs Platers Pvt.Ltd

... Petitioner

Vs

Opal Luxury Time Products Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in **IA/5474/2023**: Adv. Nausher Kohli (PH)

For the CoC in IA 4706 of 2024: Adv. Navin Arora (VC)

For the Respondent in **IA/4684/2023**

In **IA/4706/2023**: Adv. Nousher Kohli R-1 (PH)

For the Respondent in IA/1666/2022: Adv. Rohit Gupta (VC)

ORDER

IA/4684/2023:-In view of the request made by both the Ld. Counsels, adjourned to **25.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //